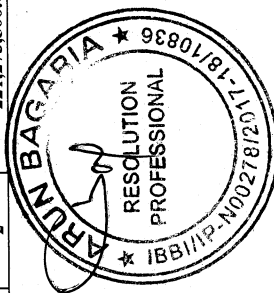


**Name of the corporate debtor: Tattva & Mittal Lifespaces Private Limited, Date of commencement of CIRP: 18/10/2021, List of creditors as on: 18/11/2021**

| Sr. No. | Category of Creditor   | Summary of Claims Received |                       |               | Summary of Claims Admitted |                             |          | Amount of Claim not admitted | Amount of Claims under Verification (Rs.) | Details in Annexure | Remarks, if any |
|---------|--|----------------------------|-----------------------|---------------|----------------------------|-----------------------------|----------|------------------------------|---|---------------------|-----------------|
|         |  | No. of Claims              | Amount (Rs.)          | No. of Claims | Amount of Claims Admitted  | Amount of Contingent Claims |          |                              |   |                     |                 |
|         |  |                            |                       |               |                            |                             |          |                              |   |                     |                 |
| 1       | Secured financial creditors belonging to any class of creditors                                    | -                          | -                     | -             | -                          | -                           | -        | -                            | -   | -                   | -               |
| 2       | Unsecured financial creditors belonging to any class of creditors                                  | -                          | -                     | -             | -                          | -                           | -        | -                            | -   | -                   | -               |
| 3       | Secured financial creditors (other than financial creditors belonging to any class of creditors)   | -                          | -                     | -             | -                          | -                           | -        | -                            | -   | -                   | -               |
| 4       | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | -                          | -                     | -             | -                          | -                           | -        | -                            | -   | -                   | -               |
| 5       | Operational creditors (Workmen)  | -                          | -                     | -             | -                          | -                           | -        | -                            | -   | -                   | -               |
| 6       | Operational creditors (Employees)  | -                          | -                     | -             | -                          | -                           | -        | -                            | -   | -                   | -               |
| 7       | Operational creditors (Government Dues)  | -                          | -                     | -             | -                          | -                           | -        | -                            | -   | -                   | -               |
| 8       | Operational creditors (other than Workmen and Employees and Government Dues)                       | 2                          | 221,273,500.00        | -             | -                          | -                           | -        | 221,273,500.00               | -   | -                   | -               |
| 9       | Other creditors, if any, (other than financial creditors and operational creditors)                | -                          | -                     | -             | -                          | -                           | -        | -                            | -   | -                   | -               |
|         | <b>Total</b>   | <b>2</b>                   | <b>221,273,500.00</b> | <b>-</b>      | <b>-</b>                   | <b>-</b>                    | <b>-</b> | <b>221,273,500.00</b>        | <b>-</b>                                  | <b>-</b>            | <b>-</b>        |



| Annexure-I  |                           |                    |                           |                |                          |                      |                                     |                             |                        |                       |                            |                              |                                    |                 |                                 |
|---|---------------------------|--------------------|---------------------------|----------------|--------------------------|----------------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|------------------------------|------------------------------------|-----------------|---------------------------------|
| Name of the corporate debtor: Tattva & Mittal Lifespaces Private Limited, Date of commencement of CIRP: 18/10/2021, List of creditors as on: 18/11/2021 |                           |                    |                           |                |                          |                      |                                     |                             |                        |                       |                            |                              |                                    |                 |                                 |
| Summary of List of Operational creditors (other than Workmen and Employees and Government Dues)   |                           |                    |                           |                |                          |                      |                                     |                             |                        |                       |                            |                              |                                    |                 |                                 |
| Sr. No.   | Name of Creditor          | Identification No. | Details of Claim Received |                |                          |                      | Details of claim admitted           |                             |                        |                       |                            | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |                                 |
|   |                           |                    | Date of Receipt           | Amount Claimed | Amount of Claim Admitted | Nature of Claim      | Amount covered by Security Interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | Amount of contingent claim |                              |                                    |                 | Amount of any mutual dues, that |
| 1   | M/s Dhruve Liladhar & Co. | B-178663           | 08/11/2021                | 1,273,500      | 0                        | Operational Creditor | 0                                   | 0                           | No                     | 0                     | 0                          | 0                            | 1,273,500                          | 0               |                                 |
| 2   | Kishore Mittal            | 744262699552       | 08/11/2021                | 220,000,000    | 0                        | Operational Creditor | 0                                   | 0                           | Yes                    | 0                     | 0                          | 0                            | 220,000,000                        | 0               |                                 |
|   |                           |                    |                           |                |                          |                      |                                     |                             |                        |                       |                            |                              | 221,273,500                        |                 |                                 |
|   |                           |                    |                           |                |                          |                      |                                     |                             |                        |                       |                            |                              |                                    |                 |                                 |
|   |                           |                    |                           |                |                          |                      |                                     |                             |                        |                       |                            |                              |                                    |                 |                                 |

M/s Dhruve Liladhar & Co. has submitted claim of Rs. 12,73,500/- on 08th November, 2021. However, the claim is not belongs to the Corporate Debtor. The IRP rejected the claim and intimated to the M/s Dhruve Liladhar & Co. and no observation is received from the M/s Dhruve Liladhar & Co.

Mr. Kishore Mittal has submitted claim on 08th November, 2021. The claim is verified by the IRP and no record found of the claim in the Books of A/c of the Corporate Debtor. The claim filed by the Mr. Kishore Mittal is not in proper format as per the provision of the IBC, 2016. The IRP asked to file fresh claim with the proper format and additional documents on 09th October, 2021 but no fresh claim and additional documents is received by the IRP. In absence of the proper claim and additional documents, the IRP has decided to reject the claim.

